

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

SENIOR CIVIL JUDGE - Promotion, Transfer and Posting of Senior Civil Judge - ORDERS - ISSUED.

ROC.NO.305/2022-B.SPL.

NOTIFICATION NO.512-B.SPL.

DATED:04.08.2023.

READ:

High Court's Order Roc.No.305/2022-B.Spl., dated 31.07.2023.

The High Court made the following order:-

Sri M.S.Karimulla, Principal Junior Civil Judge, Markapur, Prakasam District, who has been promoted as Senior Civil Judge for the year 2022 is transferred and posted as I Additional Chief Metropolitan Magistrate, Vijayawada, Krishna District (post kept vacant).

- i) Sri M.S.Karimulla, shall handover charge of his post and also the post of Additional Junior Civil Judge, Markapur, Prakasam District, which post he is holding full additional charge, to the Principal Junior Civil Judge, Giddalur, Prakasam District, and proceed to his new station. He shall take charge of his post from Chief Metropolitan Magistrate, Vijayawada, Krishna District.
- ii) The Principal Junior Civil Judge, Giddalur, Prakasam District, will be in full additional charge of the posts of Principal Junior Civil Judge, Markapur and Additional Junior Civil Judge, Markapur, Prakasam District, until further orders.

NOTE: The Order placed in the High Court's Website <https://aphc.gov.in/> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officer and incharge officer concerned.

2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload this proceedings in the High Court's official Website)
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravati.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
7. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
8. The Prl. District and Sessions Judge, Prakasam and Krishna at Machilipatnam.
9. The I Additional District Judge, Prakasam and Krishna at Machilipatnam.
10. The Principal Junior Civil Judge, Markapur, Prakasam District.
11. The Additional Junior Civil Judge, Markapur, Prakasam District.
12. The Principal Junior Civil Judge, Giddalur, Prakasam District.
13. The Chief Metropolitan Magistrate, Vijayawada, Krishna District.
14. The I Additional Chief Metropolitan Magistrate, Vijayawada, Krishna District.
15. The District Treasury Officers, Prakasam and Krishna Districts.
16. The Sub Treasury Officers, Markapur and Giddalur of Prakasam District and Vijayawada of Krishna District.
17. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Amaravati.